

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:7217

ANSWERED ON:21.05.2012

VOCATIONAL COURSES

Choudhary Shri Bhudeo; Joshi Dr. Murli Manohar; Singh Shri Rajiv Ranjan (Lalan)

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of Vocational Education Centres in the country, State-wise;
- (b) the vocational courses being offered by the said institutions;
- (c) whether despite the increasing requirement of skilled workers in the country enrolments in a number of vocational institutions are below capacity;
- (d) if so, the reasons for this low enrolment;
- (e) whether corruption/expensive education system in the country has contributed to the creation of the above situation and if so, the reaction of the Government thereto; and
- (f) the corrective measures taken/proposed to be taken in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a) Vocational education Centres with the name of Industrial Training Institutes (ITIs) are set up by the State Governments as per their requirement. As on 1.5.2012, there are 9480 Government and Private ITIs functioning in the country out of which 2247 are under Government and 7233 under Private Sector. The details of Govt./Pvt. ITIs as on 1.5.2012 State- wise are at Annex-I.
- (b) The details of the vocational training courses being conducted in ITIs are at Annex-II.
- (c) & (d) According to performance evaluation of ITIs conducted by Quality Council of India in January 2011, institutes were able to admit 90% of sanctioned capacity. Enrolment of students is low in the non-popular trades.
- (e) & (f) Depending upon the potential of employment in industries, students take admission in the trades accordingly.